

Conduct of Elections Rules 1961
(Statutory Rules and Order)

[FORM 23B]
[See rule 84(1)(b)]
(Return of Election)

Election to the Council of States

Election to the Legislative Council by Members of Assembly / GOA
Constituency.

The result of the poll and of the transfer of votes is as follows:-

Number of valid votes 38

Number of members to be elected 1 (one)

Quota (number of votes sufficient to secure the election of candidate) 20

Names of candidates	First Count	Second Count		Third Count		Fourth Count		Name of elected candidates and order of election
	Votes polled by each candidate	Transfer of	Result	Transfer of	Result	Transfer of	Result	
Non-transferable papers	<u>14</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>Shri Damodar Naik</u>
Loss due to fractions	<u>24</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>Shri Shantaram Naik</u>
Total	<u>38</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>	<u>—</u>

I declare that -

(1) (Name) Shri Shantaram Naik
(Address) 2137, Near Swami Math, Gogol, Mangao-Goa, 403602

[Sponsored by Indian National Congress (name of the recognized/registered political party)]

(2) (Name) —
(Address) —

etc — has/have been duly elected.

signature

[Signature]
Returning Officer
(Yuvraj Naik)
Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa.

Dated the 22 day of July, 2011

CONDUCT OF ELECTIONS RULES, 1961

(Statutory Rules and Orders)

FORM 23

See rule 84(1)(a)

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951.

Election to the *COUNCIL OF STATES BY THE ELECTED MEMBERS OF THE LEGISLATIVE ASSEMBLY OF GOA-2011.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules, 1961.

I declare that-

Shri Shantaram Naik (Name) [sponsored by Indian National Congress
2137, Near Swami Math (Address) (name of the recognized/registered/
Gogol, Margao-Goa political party)

** has been

~~have been~~

duly elected to fill the seat(s) in that House
of a Rajya Sabha member(s)
retiring on 28 July, 2011 (date, month and year) on the expiration of their
term of office.

Place: Porvorim-Goa

Date: 22 July, 2011

Signature

[Signature]
Returning Officer

(Yuvraj Naik)

Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa.

*Here insert one of the following alternatives as may be appropriate:-

- (1) Council of States by the elected members of the Legislative Assembly of Goa (State).
- (2) Council of States by the Members of the electoral college of _____ (Union Territory).
- (3) Legislative Council of _____ (State) by the members of the Legislative Assembly.
- (4) Legislative Council of _____ (State) from the _____ Local Authorities'/Graduates'/Teachers') Constituency.

** Score out, if inappropriate.

+ fill up the number of members retiring.

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1. Ins. By Notifn. No. S.O. 4542, dated the 20th December, 1983 (w.e.f. 1.1.1969)
 2. Ins. By Notifn. No. S.O. 565 (E), dated the 4th August, 1984.

Copy to:-

- 1) The Secretary,
Union Ministry of Law & Justice,
(Legislative Dept.) New Delhi.
- 2) The Secretary General to the
Rajya Sabha,
New Delhi.
- 3) The Director,
All India Radio,
Panaji-Goa.
- 4) The Director,
Doordarshan Kendra,
Parliament Street,
New Delhi.
- 5) The Director,
Doordarshan Kendra,
Panaji, Goa.
- 6) The Information Officer, P.I.B.,
New Delhi.